

No.A-22011/1/2014-Ad II (Pt. II)
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhavan,
New Delhi, Dated: 27.3.2014

OFFICE ORDER

With the approval of the competent authority, the following transfer is hereby ordered w.e.f. 28.03.2014 :

S.No.	Name of the Officer	From	To
1.	Shri B.N. Harish	RD (NR), New Delhi	RD(SER), Hyderabad
2.	Shri Alok Samantarai	Director, DGCA will hold Additional charge of RD(NR) until further orders.	

2. After assuming charge of RD (SER), Hyderabad, the services of Shri B.N. Harish will continue to be available in MCA HQ on requirement basis for Finalization/Notification of Rules under the Companies Act-2013 until further orders and for this purpose he will be treated on official duty as often as required.

Rakesh Kumar

(Rakesh Kumar)

Under Secretary to the Govt. of India

Tel. 2338 3507

To

1. Concerned Officers
2. PS to CAM
3. PSO/PPS/PS to Secretary, AS, JS(R)/JS(M)/JS(SP)/JS(B)/DII(UCN)/DII(BNH)
4. All Officers / Sections MCA / RDs/ROCs/OLs
5. Cash Section / General Section
6. EG Cell for placing this order in employees corner (transfers / postings).
7. Personal file of concerned officer / Guard file